

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
STARRED QUESTION NO. *160**

TO BE ANSWERED ON MONDAY, FEBRUARY 13, 2023/MAGHA 24, 1944 (SAKA)

Allocation of Funds for Hyderabad-Nagpur Industrial Corridor

***160. DR. G. RANJITH REDDY**

SMT. KAVITHA MALOTHU

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any request from Government of Telangana for allocating sufficient funds for Hyderabad-Nagpur Industrial Corridor and giving priority to the same in the Union Budget for 2023-24; and
- (b) if so, details thereof and the steps taken by the Government in this regard?

ANSWER

**MINISTER OF FINANCE
(SMT. NIRMALA SITHARAMAN)**

(a) to (b): A statement is laid on the table of the House.

Statement referred in part (a) to (b) of the reply to the Lok Sabha Starred Question No. *160 raised by Shri Dr. G. Ranjith Reddy and Smt. Kavitha Malothu regarding “Allocation of funds for Hyderabad-Nagpur Industrial Corridor” due for answer on 13.02.2023

(a) to (b): Yes Sir. As per the information provided by the State Government of Telangana, the Government of Telangana has submitted a proposal vide letter No. 1099/D/M (IT, MA&UD, I&C)/2023 dated 14.01.2023 for consideration of a number of projects including the Hyderabad-Nagpur Industrial Corridor in the Union Budget 2023-24. The Union Government provides substantial resources to States through Ministries/Departments under the heads Tax Devolution, Finance Commission Transfers, Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS), ACA for EAPs, Special Assistance and Special Assistance to States for Capital Investment etc., which may be deployed by the State for meeting contextual needs.
